CERTIFIED ACCOUNTS ETC. OF INDIAN INSTITUTES OF TECHNO. OGY, BOMBAY AND MADRA<sup>8</sup>, AND INDIAN SCHOOL OF MINES, DHANBAD, AND ANNUAL REPORT OF NATION-AL INSTITUTE OF TRAINING IN INDUSTRIAL ENGI-NEERING, BOMBAY

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV) : I beg to lay on the Table—

- A copy each of the following papers under sub-section (4) of section 23 of the Institutes of Technology Act, 1961 :---
  - (i) Certified Accounts (Hindi version) of the Indian Institute of Technology, Bombay, for the year 1969-70 along with the Audit Report thereon.
  - (ii) Certified Accounts (Hindi and English versions) of the Indian Institute of Technology, Madras, for the year 1970-71 along with the Audit Report thereon. [*Placed in Library. See* No. LT-1827/72]
- (2) (i) A copy of the Certified Accounts of the Indian School of Mines, Dhanbad, for the year 1968-69 along with the Audit Report thereon.
  - (ii) A statement (Hindi and English versions) showing reasons for delay and for not laying the Hindi version of the above Accounts simultaneously. [Placed in Library. See No. LT-1828/72]

(3) A copy of the Annual Report [Hindi and English versions) of the National Institute of Training in Industrial Engineering, Bombay, for the year 1970-71. [Placed in Library. See No. LT-1829/72] 12.02 hrs

## **RESIGNATION OF MEMBER**

# (SHRI SIDDHARTHA SHANKER RAY)

MR. SPEAKER: I have to inform the house that Shri Siddhartha Shanker Ray, an elected Member of Lok Sabha from Raiganj constituency of West Bengal, has resigned his seat in Lok Sabha with effect from the 21st April, 1972.

#### **ARREST OF MEMBER**

(SHRI BHOGENDRA JHA)

MR. SPEAKER: I have to inform the House that I have received the following telegram dated the 24th April, 1972, from the Sub-Divisional Magistrate, Mirzapur :---

"Shri Bhogendra Jha, Member, Lok Sabha arrested on 23rd April, 1972, at 6.00 P.M. in front of Hindustan Aluminium Corporation, Renukoot Police Station, Pipri, District Mirzapur, under section 188, IPC for violation of orders under section 144 Cr. P. C. under my orders. He is kept in Mirzapur District Jail."

SHRI S. M. BANERJEE (Kanpur) : Sir, this was organised meeting.

MR. SPEAKER : No comments. This is just an information.

SHRI S. M. BANERJEE : Section 144 was clamped; Birla cannot have an empire like this. (*Interruption*)

12.03 hrs.

## PUBLIC ACCOUNTS COMMITTEE

FORTIETH AND FORTY-SECOND REPORT

SHRI SEZHIYAN (Kumbakodam) : I beg to present the following Reports of the Public Accounts Committee :---

(1) Fortieth Report regarding Report of the Comptroller and Auditor General of India for the year 1969-70, Central Government (Civil) and Audit Report (Civil) 1970, relating to the Ministry of Health (India Cooncil of Medical Research).

(2) Forty-second Report regarding Appropriation Accounts (Civil) 1969-70 and Report of the Comptroller and Auditor General of India for the year 1969-70, Central Government (Civil) relating to Department of Health, Department of Rehabilitation and Planning Commission.

## BUSINESS ADVISORY COMMITTEE TENTH REPORT

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI B. SHANKARANAND) : Sir, I beg to move :

"That this House do agree with the Tenth Report of the Business Advisory Committee presented to the House on the 21st April, 1972."

MR. SPEAKER : The question is :

"That this House do agree with the Tenth Report of the Business Advisory Committee presented to the House on the 21st April, 1972."

The motion was adop'ed.

12,04 hrs.

DEMANDS\* FOR GRANTS-Contd.

MINISTRY OF HOME AFFAIRS-Contd.

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS, MINISTER OF HOME AFFAIRS AND MINISTER OF INFOR-MATION AND BROADCASTING (SHRI-MATI INDIRA GANDHI) : Mr. Speaker, Sir, in the last two days, listening to the debate on the Demands for Grants for the Home Ministry, I was reminded of an English song which I had heard when I was in my early teens. The British posters for the recruitment to the Navy at that time used to bear the legend, 'Join the Navy and see the world." And on this slogan, the sailors had written a song, saying :

"We joined the Navy to see the world And what did we see, we saw the sea And the Atlantic was not as gigantic And the Pacific was not as terrific As they were made out to be."

Sir, I came to this House expecting a strong onslaught from the hon. Members of the Opposition, but what did I find? A very mild rehash of the points they have been making in the House and outside on many occasions.

SHRI SHYAMNANDAN MISHRA (Begusarai) : Be grateful then.

SHRIMATI INDIRA GANDHI : The hon. Member opposite has always been very gracious and I have always been grateful to him for that.

SHRI JYOTIRMOY BOSU (Diamond Harbour) : Suspicious

SHRIMATI INDIRA GANDHI : You are suspicious about everything. Actually, Shri Bhagat took my point, because I had noted down when you were speaking that I had not suspected you of so much imagination and that your speech sounded very much like a plot of good detec ive story. But I might tell him that I am not an admirer of Mr. James Bond.

SHRI SHYAMNANDAN MISHRA : How complimentary to him ?

SHRIMATI INDIRA GANDHI : I am trying to pay you a compliment. Obviously Members were so little enthused by their own ideas that even the oratory to which we looked forward on such occasions was largely absent and I must say I missed it.

The allegations which were made by the hon. Members opposite have been answered by many other hon. Members who spoke from this side and by some who spoke from their own side...(Interruptions).

My colleague Shri Pant has dealt with the question of violence. I can only express my

\*Moved with the recommendation of the President.